

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 133 /UHC/Admin.A/2015

Dated: April 30, 2015.

Sri Sachin Kumar Pathak, Civil Judge (Jr. Div.), Tehri Garhwal is given additional charge of the Court of Civil Judge (Jr. Div.), Kirtinagar, District Tehri Garhwal to hold Camp Court for three days in a month.

This order will come into force with immediate effect.

By Order of the Court,

Sd/-

For Registrar General.

No. 2092 /XIII-d-2/Admin.A/2014

Dated: April 30, 2015.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District & Sessions Judge, Tehri Garhwal.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. Registrar (Vigilance), High Court of Uttarakhand, Nainital.
10. All the Registrar of the Court.
11. P.P.S. to Hon'ble the Chief Justice.
12. Assistant Registrar (Admin.B), High Court of Uttarakhand, Nainital.
13. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Senior Treasury Officer, Tehri Garhwal.
16. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
17. Guard File/ Assistant concerned.

@Kandpal.
30-04-2015

Assistant Registrar
Admin.A